

Government of India



INCOME-TAX DEPARTMENT

ACKNOWLEDGEMENT

Received with thanks from SMT. RANI DEVI a return of income and/or return of fringe benefits in Form No. ITR 4 for assessment year 2010-11 having the following particulars.

PERSONAL INFORMATION	Name <u>RANI DEVI</u>		PAN <u>ALFHPD195914C</u>	
	Flat/Door/Block No <u>C/O. SRI RATENDRA PRASAD SINGH</u>		Name Of Premises/Building/Village	
	Road/Street/Post Office <u>ROAD No. 13, PATEL NAGAR</u>		Area/Locality	
	Town/City/District <u>PATNA</u>		State <u>BIHAR</u>	
	Designation of Assessing Officer (Ward/ Circle)			
COMPUTATION OF INCOME AND TAX THEREON	1	Gross total income	(Agriculture Income 90000/-)	6,96,273.00
	2	Deductions under Chapter-VI-A		1,00,000.00
	3	Total Income		5,96,273.00
	3a	Current Year loss (if any)		
	4	Net tax payable		1,14,207.00
	5	Interest payable		16,374.00
	6	Total tax and interest payable		1,30,581.00
	7	Taxes Paid		
	a	Advance Tax	7a	
	b	TDS	7b	9,945.00
c	TCS	7c		
d	Self Assessment Tax	7d	1,21,009.00	
e	Total Taxes Paid (7a+7b+7c+7d)			
8	Tax Payable (6-7d)	7e	1,30,945.00	
9	Refund (7e-6)	8	N/A	
COMPUTATION OF FRINGE BENEFITS AND TAX THEREON	10	Value of Fringe Benefits		N/A
	11	Total fringe benefit tax liability		
	12	Total interest payable		
	13	Total tax and interest payable		
	14	Taxes Paid		
	a	Advance Tax	14a	
	b	Self Assessment Tax	14b	
	c	Total Taxes Paid (14a+14b)		
	15	Tax Payable (13-14c)	14c	
	16	Refund (14c - 13)	5	

Receipt No
Date

0510000016

